

Date : Office Report :

Orders

59) 23.1.1998

Shri S.P. Saxena for  
the applicant. Shri V.G. Rege  
for the Respondents.

Both the counsels  
submit that the amount  
has since been paid. Hence,  
C.P. No. 51/97 has become  
infructuous and disposed of.

Accordingly, the C.P.  
is discharged.

*(Signature)*  
(A.R. Kothalkar) (R.G. Vaidyanathan)  
MCA V/c.

JTLG

OS

dt. 23.1.98  
Order/Judgement despatched  
to Applicant/Respondent (s)  
on 24.1.98.

24.1.98.